

**Kotakurja Private Limited**  
**Insolvency Commencement Date - 18.11.2019**  
**List of Creditors as on 28.02.2022**  
**List of Operational Creditors (Government Dues)**

Sr. No.	Details of Claimant		Details of Claim received		Details of Claim admitted			Amount of Contingent Claim	Amount of any mutual dues that may be set off	Amount of Claim not admitted	Amount of Claim under Verification	Remarks	
	Department	Government	Date of receipt	Amount claimed	Amount of Claim admitted	Nature of Claim	Whether related Party						% of Vote Share in CoC
1	ITO (TDS)*		16-12-2019	4,67,220	4,67,220				-	-	-	-	
2	Department of Commercial Taxes (Karnataka)**		09-01-2020	17,12,137	17,12,137	Demand for FY 2017-18 & FY 2018-19			-	-	-	-	
3	DY. Commissioner of Income Tax Circle 1(2)(1)***		20-01-2020	11,59,66,742	11,59,66,742	Demand for AY 2007-08, 2012-13, 2014-15, 2017-18			-	-	-	-	
4	ESIC		24-01-2020	2,80,933	-	Interest on delayed payemnt of contribution			-	-	-	2,80,933	
5	Dy Commissioner of Commercial Taxes (Audit) 6.7#		11-08-2020	8,26,326	-				-	-	-	8,26,326	
6	Dy Commissioner of Commercial Taxes (Audit) 6.2#		12-10-2020	14,39,639	-	Demand as per Assessment order for 2015-16			-	-	-	14,39,639	
7	Profession Tax Officer#		24-09-2021	2,36,452	-				-	-	-	2,36,452	
8	Asst. Commissioner of Commercial Taxes (Audit) 6.5#		21-01-2022	5,16,40,993	-	Demand For AY 2016-17						5,16,40,993	
	<b>Total Statutory Dues</b>			<b>17,25,70,442</b>	<b>11,81,46,099</b>				-	-	-	<b>5,44,24,343</b>	

\* The Claim filed by The Income Tax office, TDS Ward 2(1) pertains to Demand Notices issued for FY 2017-18 and FY 2018-19

\*\* The Claim filed by The Department of Commercial Taxes (Karnataka) pertains to Assessment Year 2013-14 and 2014-15

\*\*\* The Claim filed by The Dy. Commissioner of Income Tax, Circle 1(2)(1) pertains to Assessment Year 2007-08, 2012-13, 2014-15 and 2017-18

# The claims are received after 90th day of CIRP Commencement Date